

Investigations in the specific theft cases of the past three years are under way. However, it is not possible to indicate a time-frame for their completion.

Statement-1

List showing the names of the Temples and Monuments in which thefts have been reported during the last three years.

| S. No. | Name of the State | Name of the temples and monuments |
|--------|-------------------|--|
| 1. | Karnataka | Palguneswara Temple, Chitradurga Fort, Distt. Chitradurga |
| 2. | Madhya Pradesh | Viarateshwar Temple, Sohagpur, Distt. Shahdol |
| 3. | -do- | -do- |
| 4. | -do- | Mamleshwara Temple, Dandhata, Distt. Khandwa |
| 5. | Orissa | Sanctum of Excavated monastery at Udaigiri, Distt. Jajpur |
| 6. | -do- | Bahari Gopalji Temple, Distt. Sonapur (then Distt. Bolangir) |
| 7. | Rajasthan | Temples at Atru, Distt. Baran |
| 8. | -do- | -do- |
| 9. | -do- | -do- |
| 10. | -do- | -do- |
| 11. | -do- | Harshat Mata Ka Mandir, Abaneri, Distt. Dausa |
| 12. | -do- | Somnath Temple, Deo Somnath, Distt. Dungarpur |
| 13. | -do- | Thaneswar Temple, Bauli, Distt. Chittaurgarh |
| 14. | Uttar Pradesh | Model Room, Residency, Lucknow |
| 15. | -do- | Qaisarbagh Gate, Lucknow |
| 16. | -do- | Dargah Sheikh Salim Chisti, Fatehpur Sikri, Distt. Agra |
| 17. | West Bengal | Hazarduar Palace Museum, Murshidabad |
| 18. | Madhya Pradesh | Jain Temple at Golakot, Distt. Shivpuri |

Constructional Training Programme

155. DR. SAROJA V. : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the National Building Construction Corporation and Construction Industry Development Council have agreed to provide training to the persons involved in the field of construction;

(b) if so, the details thereof; and

(c) the criteria fixed for selection of the candidates for training?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) : (a) Yes, Sir.

(b) NBCC and CIDC have entered into a Memorandum of Understanding for development of skills of construction workers. They conduct trade courses based on the syllabus approved by CIDC and conduct tests/examinations to award certificate of competency with reference to the standards approved by CIDC. The Employees Development Centre of NBCC located on Mehrauli Gurgaon Road has been designated as the institution by CIDC for imparting the training to construction workers in the northern region of India.

(c) Workers employed in construction trades/construction companies having a minimum experience of 5 years and recommended by their employers are eligible for selection to these training courses.

Sports Institutions

156. SHRI ASHOK PRADHAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the details of the Government and non-Government sports Institutions in the country getting Central assistance;

(b) whether these institutions have been authorised to receive assistance from private Institutions also;

(c) if so, the details thereof, year-wise;

(d) whether the Government are aware of the fact that the assisted institutions of U.P. are misusing the grants on a large scale during the last three years;

(e) if so, the facts thereof; and

(f) the steps taken/proposed to be taken by the Union Government to check misuse of funds and auditing of accounts of these sports institutions?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI UMA BHARTI) : (a) Central Government supplement the efforts of the State Governments for the development of sports and games in the Country. The details of grants released to various State-Governments and non-Government sports institutions during the last 3 years are in the attached statement I and II.

(b) Government of India have not issued any

instructions permitting them to receive assistance from private institutions also.

(c) Does not arise.

(d) No, Sir.

(e) Does not arise.

(f) One of the conditions for sanction of grant empowers the Central Government to conduct audit of accounts of Grantee Institutions.

Statement-I

Statewise details of assistance sanctioned under the scheme of grant for creation of Sports Infrastructure from 1995-96 to 1997-98

| S.No. | State/UTs | 1995-96 | 1996-97 | 1997-98 |
|-------|-------------------|-----------|-------------|-------------|
| 1 | 2 | 3 | 4 | 5 |
| 1. | Andhra Pradesh | 12,50,000 | 21,50,000 | 45,00,000 |
| 2. | Arunachal Pradesh | 20,65,000 | - | - |
| 3. | Assam | 46,20,000 | 8,00,000 | 33,00,000 |
| 4. | Bihar | 25,92,400 | - | - |
| 5. | Goa | - | - | - |
| 6. | Gujarat | 5,17,242 | 2,16,613 | 7,12,000 |
| 7. | Haryana | 38,88,000 | 98,33,400 | 51,94,500 |
| 8. | Himachal Pradesh | 1,86,000 | 89,10,400 | 95,05,275 |
| 9. | Jammu and Kashmir | - | - | 38,90,000 |
| 10. | Karnataka | 64,34,300 | 8,37,94,558 | 73,24,850 |
| 11. | Kerala | 6,00,100 | 31,26,132 | 40,99,170 |
| 12. | Madhya Pradesh | 70,00,000 | - | 21,60,000 |
| 13. | Maharashtra | 18,00,000 | 15,80,000 | 2,00,000 |
| 14. | Manipur | - | 43,50,000 | 10,00,000 |
| 15. | Meghalaya | - | - | - |
| 16. | Mizoram | - | 1,07,74,500 | 89,19,600 |
| 17. | Nagaland | - | 30,00,000 | 40,00,000 |
| 18. | Orissa | 4,95,000 | 90,00,000 | - |
| 19. | Punjab | - | 2,50,000 | - |
| 20. | Rajasthan | 8,25,000 | 13,30,000 | 8,21,200 |
| 21. | Sikkim | - | 9,68,454 | 8,10,000 |
| 22. | Tamil Nadu | 3,32,925 | 35,15,575 | 25,52,400 |
| 23. | Tripura | - | 14,50,000 | 1,23,67,500 |
| 24. | Uttar Pradesh | 54,39,488 | 8,00,000 | 21,50,000 |
| 25. | West Bengal | 5,86,490 | 35,00,000 | - |

| 1 | 2 | 3 | 4 | 5 |
|--------------------------|--------------------------|----------|-----------|-----------|
| Union Territories | | | | |
| 1. | Andaman & Nicobar Island | - | - | - |
| 2. | Chandigarh | 1,75,500 | 1,75,000 | 17,50,000 |
| 3. | Dadra & Nagar Haveli | - | - | - |
| 4. | Lakshadweep | - | - | - |
| 5. | Daman & Diu | - | - | 2,82,000 |
| 6. | Delhi | - | 12,50,000 | - |
| 7. | Pondicherry | - | - | - |

Statement-II

Statement showing details of grants sanctioned to institutions during the years 1995-96, 1996-97 and 1997-98 under the scheme of Grant to Sports Clubs

| S.No. | Name of Grantee Club/ Centre | Amount of Grant Sanctioned 1995-96 |
|-------|---|--|
| 1 | 2 | 3 |
| 1. | Swami Dayanand Youth Club, (Haryana) | 27,000/- |
| 2. | Adarsh Yuva Sports Club, Block Sonipat, (Haryana) | 29,995/- |
| 3. | Lal Bahadur Club, At/P.O. Kulashree, Distt. Cuttack, Orissa | 15,000/- |
| 4. | Nanima Yuvak Sangha, Godal, Via Sinapadi (Deptt. Nanduda) Orissa | 30,000/- |
| 5. | Gopinath Yubak Sangha, Orissa | 25,000/- |
| 6. | Kuluma Jubak Sangha, Block Kanika, Orissa | 30,000/- |
| 7. | Bose Scientific Technology Socio-Cultural Orgn. Distt. Khurda, Orissa | 30,000/- |
| 8. | Satya Niranjana Sewa Sangha, Keonjhar, Orissa | 20,000/- |
| 9. | Palsa Pally Unnayan Samity Distt. Murshidabad, West Bengal | 30,000/- |
| 10. | Chak Mahawaya Sangha Club, Distt. Murshidabad, West Bengal | 30,000/- |
| 11. | Ikara Pallymongal Samity, Birbhum, West Bengal | 18,000/- |

| 1 | 2 | 3 |
|-----|---|----------|
| 12. | Jugabari Sports Club, Kuchimighata, Birbhum, West Bengal | 30,000/- |
| 13. | Gamila Bannina Sangha, Distt. Murshidabad, West Bengal | 30,000/- |
| 14. | Nababahrat Sporting Club, Distt. Murshidabad, West Bengal | 30,000/- |
| 15. | Balurghat Town Club, Dinajpur West Bengal | 30,000/- |
| 16. | Parghati Sangha, Distt. Burdwan, West Bengal | 30,000/- |
| 17. | Amar Sabai, Block ID Ausgram, Distt. Burdwan West Bengal | 30,000/- |
| 18. | Niharika Sangha, 24 Paragna West Bengal | 30,000/- |
| 19. | Young Regiment, Block, ID Hawa, North 24 Paragna West Bengal | 30,000/- |
| 20. | Tarun Sangha, Block Ausaram, Distt. Burdwan West Bengal | 30,000/- |
| 21. | Manusar Sabey Amar Sabey, West Bengal | 30,000/- |
| 22. | Ranjit Memorial Club, Chowgawan, Punjab | 30,000/- |
| 23. | Desh Bharat Sports Club, Faridkot Block Moga II Punjab | 30,000/- |
| 24. | Ata Showkarari Society Development ASociation Berpeta Assam | 30,000/- |
| 25. | Gareiwari United Club, Distt. Karbi Anglong Assam | 30,000/- |

| 1 | 2 | 3 |
|-----|---|------------|
| 26. | Parghati Sangha, P.O. Aralia, P.O. East Agartala Tripura | 30,000/- |
| 27. | Five Star Club, SAI, New Delhi | 30,000/- |
| 28. | Cosmos Art and Sports Club, Thiruvempedy, Kerala | 30,000/- |
| 29. | Navodayam Art and Sports Club, Neeravil, P.O. Kollam, Kerala | 30,000/- |
| 30. | Victory Art and Sports Club, Khozhikode, Kerala | 8,000/- |
| | | 8,32,995/- |

| S.No. | Name of Grantee Club/ Centre | Amount of Grant Sanctioned 1996-97 |
|-------|---------------------------------|--|
|-------|---------------------------------|--|

| 1 | 2 | 3 |
|-----|---|----------|
| 1. | Nirman Bharati, Bihar | 22,500/- |
| 2. | Dhahati Sports Club, Punjab | 30,000/- |
| 3. | Tarapore, Burning Star Club, West Bengal | 30,000/- |
| 4. | COSMOS Arts & Sports Club Kerala | 30,000/- |
| 5. | Ratanpur Deshpran Sangashree West Bengal | 30,000/- |
| 6. | Kumarchak Shakti Sangha, West Bengal | 30,000/- |
| 7. | Vivekanand Auxillary Sangha, Orissa | 30,000/- |
| 8. | Baragarh Hitashi Sangha, West Bengal | 45,000/- |
| 9. | Midnapore Netaji Rural Women Development Society, West Bengal | 45,000/- |
| 10. | Pathaigoan Subaj Sangha, West Bengal | 30,000/- |
| 11. | Ambedakar Rural Olympic Association Orissa | 30,000/- |
| 12. | Sree Narayana Recreation Club, Kerala | 30,000/- |
| 13. | Unnayan Jubak Sangh, Orissa | 30,000/- |
| 14. | Juvinile Sports Club, Kerala | 30,000/- |
| 15. | Costal Recreation Club, Kerala | 30,000/- |

| 1 | 2 | 3 |
|-----|--|------------|
| 16. | Paradbara Bazar Anchlik Club, Assam | 30,000/- |
| 17. | Jogeswar Jubak Sangh Assam | 30,000/- |
| 18. | Subhadarba Mahila Samity Orissa | 25,000/- |
| 19. | Sree Vivekananda Arts & Sports Club, Kerala | 30,000/- |
| 20. | Goan Unnyan Samity, Assam | 30,000/- |
| | | 6,17,500/- |

| S.No. | Name of Grantee Club/ Centre | Amount of Grant Sanctioned during 1997-98 |
|-------|---------------------------------|---|
|-------|---------------------------------|---|

| 1 | 2 | 3 |
|-----|--|----------|
| 1. | Bartiya Arts Sports Club, Kerala | 30,000/- |
| 2. | Kukarmara Milan Sangh, Assam | 30,000/- |
| 3. | Dakshin Seva Sangha, Assam | 30,000/- |
| 4. | Youngstar Musliumghopa, Assam | 30,000/- |
| 5. | Dahara Novjoyti Sangh, Assam | 30,000/- |
| 6. | Balistra Aanchlik Sports Association, Assam | 15,000/- |
| 7. | Pilcom Victoria Club, Assam | 10,000/- |
| 8. | T.P. Gymnasium, Kerala | 30,000/- |
| 9. | Khoirabari Club, Assam | 30,000/- |
| 10. | Friends Club Kangra, Himachal Pradesh | 30,000/- |
| 11. | National Youth Centre, Andhra Pradesh | 15,000/- |
| 12. | Bhandra Tara Athletic Club, West Bengal | 30,000/- |
| 13. | Navrup Goshti, Assam | 30,000/- |
| 14. | Jamalpur Netaji Athletic Club, West Bengal | 15,000/- |
| 15. | Boys Recreation Club, West Bengal | 20,000/- |
| 16. | Peace Bird of Capability, Orissa | 15,000/- |
| 17. | Town Sports Club, Orissa | 15,000/- |
| 18. | Bishanpur Tarun Sangh, Assam | 30,000/- |

| 1 | 2 | 3 |
|-----|---|----------------|
| 19. | Young Chalangers Sports Club, Karnataka | 30,000/- |
| 20. | Sneha Sports Club, Karnataka | 30,000/- |
| 21. | Kalyani Child Welfare Centre, Assam | 15,000/- |
| 22. | Sandhya Sporting Club, Kerala | 20,000/- |
| 23. | Midnapore Netaji Rural Women Development Society, West Bengal | 5,000/- |
| | | Rs. 5,35,000/- |

[Translation]

Exemption of Levy Sugar

157. SHRI RAMSHAKAL : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether the Government had given exemption to new sugar mills on levy sugar for seven years under the incentive scheme;

(b) if so, whether the Government have withdrawn the said exemption;

(c) if so, the reasons therefor;

(d) whether the Government propose to review its decision;

(e) if so, the details thereof; and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYAPAL SINGH YADAV) : (a) The Government of India last announced the Incentive Scheme on 28-2-1997 for

the new sugar factories and expansion projects licensed after 31.3.1994. The incentive is given to the sugar factories in the form of extra free sale quota over and above the normal freesale quota of 60%. The freesale quota including the normal quota @ 100% is given for new sugar factories for 8 years in Other Recovery Areas (ORA) and for 5 years in the High Recovery Areas (HRA).

(b) to (e) The Incentive Scheme 1997 is still in operation and at present there is no proposal for withdrawing the same.

[English]

Families Below Poverty Line in Jammu and Kashmir

158. SHRI CHAMAN LAL GUPTA : Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state :

(a) the total number of families being supplied wheat, rice and sugar under PDS system in each State;

(b) whether all the families living below poverty line in Jammu and Kashmir have been included in this system; and

(c) if so, the details thereof, district-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYAPAL SINGH YADAV) : (a) The details of number of ration cards issued to families as reported by the States/ Union Territories are given in the attached statement.

(b) and (c) As per the estimates of the Planning Commission for the year 1993-94 adopted for the purpose of issue of specially subsidised foodgrains under Targeted Public Distribution System (TPDS) there are 6.17 lakh families living below poverty line (BPL) in Jammu and Kashmir. The State Government have reported that 4.96 lakh ration cards have been issued to families below poverty line.

Statement

Details of number of Ration Cards issued to Families as Reported by the States/Union Territories

| S. No. | State/UT | Ration Cards (In Lakhs) | | | Reported As on |
|--------|-------------------|-------------------------|-------|--------|----------------|
| | | BPL | APL | Total | |
| 1 | 2 | 3 | 4 | 5 | 6 |
| 1. | Andhra Pradesh | 113.02 | 51.53 | 164.55 | Nov 98 |
| 2. | Arunachal Pradesh | 0.78 | 2.73 | 3.51 | Sept 98 |
| 3. | Assam | 18.72 | 23.62 | 42.34 | Aug 98 |